COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 236 OF 2015

Dated: 17th April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Tanot Wind Power Ventures Pvt. Ltd. Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri Mr. Ashwin Ramanathan Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-1

Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R-2 to 4

ORDER

List this matter on <u>11-5-2018</u>, as agreed by the Learned Counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

tpd/kt